

circuit such as Madras, Mamallapuram, Thanjavur, Madurai, Tiruchirapalli, Chidambaram, etc.

(b) The Central Government has sanctioned Rs. 437.67 lakhs to Tamil Nadu for development of Tourism infrastructure in the State during the 7th Plan period. Similarly, Rs. 134.47 lakhs were sanctioned during 1990-91. For 1991-92, Rs. 142 lakhs has been earmarked for such schemes.

Deletion of Jhudpi Jungle from Forest (Conservation) Act

3022. SHRI PRAFUL PATEL: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Union Government have received any request from the Government of Maharashtra to delete the "Jhudpi Jungle" located in Vidarbha region in Maharashtra from the ambit of the Forest (Conservation) Act, 1991;

(b) if so, the details thereof and the total area covered under the Jhudpi Jungle;

(c) the details of the irrigation and road projects held up on the Jhudpi Jungle; and

(d) the present position regarding clearance for delinking the Jhudpi Jungle from the ambit of the Act?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) Yes, Sir.

(b) The total area covered under the Jhudpi Jungle in Maharashtra is 9,23,913.10 hectares. The State Government has proposed that Jhudpi Jungle classified as C class, D class, E class and unclassified be treated as non forest area.

(c) As on 30.11.1991 no irrigation or

road project is pending with the Central Government involving diversion of Jhudpi Jungle.

(d) On receiving proposals from Maharashtra Government they were advised to look into the matter in depth. The State Government appointed an inter-disciplinary team to look into entire issue of Jhudpi Jungle. The Committee has submitted its report to the State Government of Maharashtra. The issue was discussed in detail by Minister of State for Environment and Forests with State Government officials and public representatives at Bombay and Nagpur during November, 1991. It was decided that the Committee's report would be examined by the State Government alongwith their recommendations, after receipt of which, decision would be taken by the Central Government expeditiously. Discussions are being actively held with State Government in this matter.

Computer Facilities in Colleges

3023. SHRI NARAIN SINGH CHAUDHRI:
SHRI K.H. MUNIYAPPA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government have formulated any plans for development of computer facilities in colleges/schools/Kendriya Vidyalayas, Navodaya Vidyalayas in the country;

(b) if so, the details there and estimated total cost of implementing the first phase thereof; and

(c) the universities which are proposed to be assisted for setting up computer centres?